सेवा में,



अवर सचिव, (स्थापना शाखा) बिहार विधान सभा, पटना ।

Golden Services

विषय:- चल-अंचल सम्पत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

सभा सिचवालय के कार्यालय आदेश संख्या-1स्था॰-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अंचल सम्पत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव, अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

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विश्वासभााजन,

र्जाय कुलाट

(संजय कुमार-2) सहायक प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना ।

## **Declaration of Assets and Liabilities**

Year 2023-2024

I, **SanjayKumar-2**, Son of Sri Shaligram Parshad, aged 46 years, belonging to Administrative Cadre service and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
			Harshaita Roy	Aaradhya Roy	Akashat Raj		
(i)	Cash	12,0000	50,000	Nil	Nil	N.A.	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. R.S- 15000/- in S.B.1., Bihar vidhan Mandal, FD-10000/- 2. R.S. 150,000/- in Co-operative bank	1. R.S- 1570/- in S.B.I, FD-50,000/-	Nil	Nil	N.A.	
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	N.A.	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs. 15,000/-yrly R.D Post Office Rs. 30,000/-yrly	LIC of Rs. 12,000/-yrly	Nil	Nil	N.A.	
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	N.A.	
(vi)	Jewelry (give details of weight and value)	Gold 170 Gram.	Gold 300 Gram.	Gold 400 Gram. Silver-200	Gold 20 Gram.	N A.	
	-value)	Silver-100 Gram	Silver-1000 Gram	Gram			
(vii)	Other assets, such as values of claims /	Nil	Nil	Nil	Nil	N.A.	
4113	interests						

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Sarita Kumari	Dependant-1 Name Satyam Kumar	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 8,50000/-		
(a)	(i) Loans from Banks	S.B.I			
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NII	NII		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		

	(d) dues to departments	Nil	Nil		
	dealing with telephones		ino with telephone		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	of NII priment with government usports (actualing		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 67592/- Assesment Year-2022-23 PAN No. BKCPK4091R	Nil Constitution of the second		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil (-)30		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil		
	(iv) Property Tax	Nil	Nil		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :- GPF-PTS/BLA-1285										
Gender	:-	М	M (M/F)							
Date of Birth	;-	2	0	0	7	1	9	7	7	(DD/MM/YYYY
Class/Group	:-	В		(A	/B/C)					
Cadre	:-	Administrative								
		(Full	Name	: B.A.S	S Bih	ar Adn	ninistra	ative S	ervice)	
Home District	:-	PATNA								

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Saniay Kumar

Name of Employee: SanjayKumar-2

Place: PATNA Designation : Assistant Section Officer

Date: 15-02-2024 Department: Bihar Legistative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.